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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 274/16, TP 118/17	For hearing	Sec 433(e)/ 433(f) of CA 1956	Fedex Express Transportatio n & Supply Chain Services(India) Pvt. Ltd.,	Rajkumar M.D.	Pickthemup Technologies Pvt. Ltd.	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

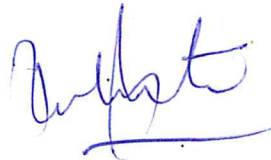
PETITIONER/s :

SL: 29 SUJA SURENDRAN  
9972993215



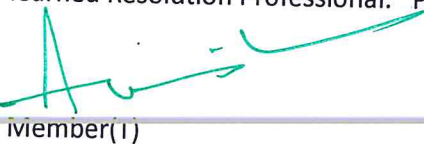
RESPONDENT/s :

Resolution Professional  
Pankaj Srivastava



**ORDER**

Heard Shri Suja Surendran, learned counsel for the Petitioner and Shri Pankaj Srivastava, learned Resolution Professional. Post the case on 18.07.2018.



Member(I)

Prema Murray - Steno



Member(J)